

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE RAGHUVANSHI FIBERS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHREE RAGHUVANSHI FIBERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	03/09/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat (ROC) at Ahmedabad.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120GJ2007PTC051651
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Office: C/o Gopal Enterprise, New Sardar Marketing Yard, Shop No. A-174, 8B National Highway, Gondal, Rajkot, Gujarat-360311. Principal Office: Near Krishna Cotton & Highspin Cotton, Rajkot-Gondal Highway, Biliyala, Tal. Gondal, Dist. Rajkot-360311.
6.	Date of closure of Insolvency Resolution Process	30/08/2022
7.	Liquidation commencement date of corporate debtor	30/08/2022 (Order Copy Uploaded on 31/08/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	JAYKUMAR PESUMAL ARLANI IBBI/IPA-001/IP-P01582/2018-2019/12443
9.	Address and e-mail of the liquidator, as registered with the Board	Arlani Nivas, 10, Gayakwadi, Junction Plot, Rajkot 360001 Email : arlanijay@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C/o Jogi Meghani & Associates, 215-16, 2nd Floor, Century Centre, Kanta Stree Vikas Gruh Road, Rajkot 360002 Email : liquidation.raghuvanshi@gmail.com
11.	Last date for submission of claims	29/09/2022

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the SHREE RAGHUVANSHI FIBERS PRIVATE LIMITED on 30/08/2022.

The stakeholders of SHREE RAGHUVANSHI FIBERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 29.09.2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

J.P. Arlani

Jaykumar Pesumal Arlani

Liquidator of Shree Raghuvanshi Fibers Private Limited

IBBI/IPA-001/IP-P01582/2018-2019/12443

AFA No: AA I/12443/02/151222/103493 valid till 15/12/2022

Address: Arlani Nivas, 10, Gayakwadi, Junction Plot, Rajkot 360001

Date :- 03/09/2022

Place :- Rajkot

JAYKUMAR P. ARLANI
INSOLVENCY PROFESSIONAL
REG. NO. IBBI/IPA-001/IP-P01582/2018-2019/12443